

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.11.2018 (Thursday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 09 of 2018	Rachakonda Siva Kumar Vs. Zetatek Engineering Systems Pvt. Ltd. & Ors.	D. Abhinav Rao	Abhinay MandeepKalra (R- 1)

For Admission (After Notice)

2.	Comp. App. (AT) No. 24 of 2018	Moturi Srinivas Prasad Vs. Nandan Renewable Energies Ltd. & Anr.	Y Suryanarayana	D. Abhinav Rao
3.	Comp. App. (AT) No. 194 of 2018	Vis-Ram Financial Services Pvt. Ltd Vs. Pioneer Distilleries Ltd. & 2 Ors.	Arnav Dash	Y. Suryanarayana -R2
4.	Comp. App. (AT) No. 340 of 2018	Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd.	Ashish Middha	
5.	Comp. App. (AT) No. 348 of 2018	Metmin Investments Holdings Ltd. Vs. Rinac India Ltd. & Anr.	Sahil Narang	Balaji Srinivasan

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A.I.S. Cheema
14/11/2018.

[Signature]
By Order
14.11.18
Deputy Registrar